

## Gujarat Appropriation Act, 2015

6 OF 2015

[31 March 2015]

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2. withdrawal of Rs. 13,91,39,35,48,000/- from and out of the consolidated Fund of the state of Gujarat for the financial year 2015-2016.
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## Gujarat Appropriation Act, 2015

6 OF 2015

[31 March 2015]

### AN ACT

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2016.

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows :-

#### **1. Short title :-**

This Act may be called the Gujarat Appropriation Act, 2015.

#### **2. withdrawal of Rs. 13,91,39,35,48,000/- from and out of the consolidated Fund of the state of Gujarat for the financial year 2015-2016. :-**

From and out of the Consolidated Fund of the State of Gujarat, there may be withdrawn sums not exceeding those specified in column 3 of the Schedule hereto annexed amounting in the aggregate to the sum of one lakh thirty-nine thousand one hundred thirty-nine crores, thirty-five lakhs, forty-eight thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2015-2016 in respect of the services and purposes specified in column 2 of the Schedule.

#### **3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEUDLE (See Sections 2 and 3)					
Demand No. Vote/ Appropriation	Services and Purposes	Revenue/ Capital	Sum not exceeding		
			RS.	RS.	RS.
1	2		3		
	Agriculture	Revenue	180540000		180540000

1	and Cooperation Department	Capital	3300000		3300000
2	Agriculture	Revenue	27095843000		27095843000
		Capital	1050000000		1050000000
3	Minor Irrigation, Soil Conservation and Area Development.	Revenue	532897000		532897000
		Capital	1099000000		1099000000
4	Animal Husbandry	Revenue	4976074000		4976074000
5	Co-operation	Revenue	4783404000		4783404000
		Capital	761200000		761200000
6	Fisheries	Revenue	1583958000		1583958000
		Capital	447000000		447000000
7	Other expenditure pertaining to Agriculture and Co- operation Department	Capital	4100000		4100000
8	Education Department	Revenue	114469000		114469000
9	Education	Revenue	191343109000	2255001000	193598110000
		Capital	10916749000		10916749000
10	Other expenditure pertaining to Education Department	Revenue	18946000		18946000
		Capital	410210000		410210000
11	Energy and Petrochemicals Department	Revenue	38773000		38773000
12	Tax Collection Charges (Energy and Petrochemicals Department)	Revenue	201005000		201005000
13	Power Projects	Revenue	47476231000		47476231000
		Capital	23383898000		23383898000
14	Other expenditure pertaining To Energy and Petro- Chemicals Department	Revenue	7100000		7100000
		Capital	1001301000		1001301000
15	Finance Department	Revenue	194703000		194703000
16	Tax Collection Charges (Finance Department)	Revenue	2359812000		2359812000
17	Treasury and Accounts Administration	Revenue	1383882000		1383882000
18	Pension and other Retirement	Revenue	64209743000		64209743000

	Benefits				
19	Other expenditure pertaining to Finance Department	Revenue	40706412000		40706412000
		Capital	9900000	100000	10000000
20	Repayment of Debt pertaining to Finance Department and its scrvicing	Revenue	0	156058447000	156058447000
		Capital	0	59274903000	59274903000
21	Food, Civil Supplies and Consumer Affairs Department.	Revenue	296567000		296567000
22	Civil Supplies	Revenue	3632473000		3632473000
23	Food	Revenue	903479000		903479000
		Capital	1429160000		1429160000
24	Other expenditure Pertaining to Food, Civil Supplies and Consumer Affairs Department	Capital	101000		101000
25	Forests and Environment Department	Revenue	120951000		120951000
26	Forests	Revenue	3937690000	1900000	3939590000
		Capital	3877453000		3877453000
27	Environment	Revenue	300000000		300000000
28	Other expenditure pertaining to Forest and Environment Department	Capital	4550000		4550000
29	Governor	Revenue	61307000		61307000
30	Council of Ministers	Revenue	40094000		40094000
31	Elections	Revenue	818908000		818908000
32	Public Service Commission	Revenue	76506000	173169000	249675000
33	General Administration Department	Revenue	1485377000		1485377000
34	Economic Advice and Statistics	Revenue	426013000		426013000
35	Other expenditure pertaining to General Administration Department	Revenue	258146000	2458000	260604000
		Capital	9636331000		9636331000
	State				

36	Legislature	Revenue	278480000	3180000	281660000
37	Loans and Advances to Government Servants in Gujarat Legislature Secretariat	Capital	3407000		3407000
38	Health and Family Welfare Department	Revenue	102672000		102672000
39	Medical and Public Health	Revenue	37705839000		37705839000
		Capital	16664279000		16664279000
40	Family Welfare	Revenue	6938760000		6938760000
		Capital	114086000		114086000
41	Other expenditure pertaining to Health and Family Welfare Department	Revenue	6810000		6810000
		Capital	3000000		3000000
42	Home Department	Revenue	166053000		166053000
43	Police	Revenue	33645491000		33645491000
44	Jails	Revenue	1015863000		1015863000
45	State Excise	Revenue	156711000		156711000
46	Other expenditure pertaining to Home Department	Revenue	1717644000	6000000	1723644000
		Capital	5915489000		5915489000
47	Industries and Mines Department	Revenue	207106000		207106000
48	Stationery and Printing	Revenue	611389000		611389000
		Capital	56000000		56000000
49	Industries	Revenue	19551842000		19551842000
		Capital	2374700000		2374700000
50	Mines and Minerals	Revenue	3006056000		3006056000
		Capital	55000000		55000000
51	Tourism	Revenue	868157000		868157000
		Capital	4655000000		4655000000
52	Other expenditure pertaining to Industries and Mines Department	Revenue	600050000		600050000
		Capital	2432070000		2432070000
53	Information and Broadcasting Department	Revenue	18500000		18500000
54	Information and Publicity	Revenue	916146000		916146000

55	Other expenditure pertaining to Information and Broadcasting Department	Revenue	59527000		59527000
		Capital	1500000		1500000
56	Labour and Employment Department	Revenue	127430000		127430000
57	Labour and Employment	Revenue	9112681000		9112681000
		Capital	1341320000		1341320000
58	Other expenditure pertaining to Labour and Employment Department	Capital	3250000		3250000
59	Legal Department	Revenue	105614000		105614000
60	Administration of Justice	Revenue	8678838000	1136050000	9814888000
61	Other expenditure pertaining to Legal Department	Revenue	657076000		657076000
		Capital	17700000		17700000
62	Legislative and Parliamentary Affairs Department	Revenue	76943000		76943000
63	Other expenditure pertaining to Legislative and Parliamentary Affairs Department	Capital	700000		700000
64	Narmada, Water Resources, Water Supply and Kalpsar Department	Revenue	175291000		175291000
65	Narmada Development Scheme	Capital	47720000000		47720000000
66	Irrigation and Soil Conservation	Revenue	10191411000	4000000	10195411000
		Capital	37436766000	500000000	37936766000
67	Water Supply	Revenue	959400000		959400000
		Capital	16533000000		16533000000
68	Other expenditure pertaining to Narmada, Water Resources,	Revenue	950000000		950000000

	Water Supply and Kalpsar Department.				
		Capital	11000000		11000000
69	Panchayats, Rural Housing and Rural Development Department	Revenue	94787000		94787000
70	Community Development	Revenue	17691169000		17691169000
71	Rural Housing and Rural Development	Revenue	18722529000	2155000000	20877529000
72	Compensation and Assignments	Revenue	1428691000		1428691000
73	Other expenditure pertaining to Panchayats, Rural Housing and Rural Development Department	Revenue	6333820000		6333820000
		Capital	34810000		34810000
74	Transport	Revenue	5067265000		5067265000
		Capital	5244717000		5244717000
75	Other expenditure pertaining to Ports and Transport Department	Revenue	823948000		823948000
		Capital	157652000		157652000
76	Revenue Department	Revenue	297183000		297183000
77	Tax Collection Charges (Revenue Department)	Revenue	3317763000		3317763000
78	District Administration	Revenue	3930328000		13314243000
79	Relief on account Natural Calamities	Revenue	13314243000		13314243000
		Capital	1515819000		1515819000
80	Dang District	Revenue	486091000		486091000
81	Compensation and Assignment	Revenue	4727965000	900000	4728865000
		Capital	1100000	200000	1300000
82	Other expenditure pertaining to Revenue Department	Revenue	31415000		31415000
83	Roads and Building Department	Revenue	153084000		153084000
84	Non-Residential	Revenue	6357094000	6000000	6363094000

	Buildings	Capital	13256943000		13256943000
85	Residential Buildings	Revenue	1748367000		1748367000
		Capital	2254908000		2254908000
86	Roads and Bridges	Revenue	34228488000	41200000	34269688000
		Capital	23776829000	38000000	23814829000
87	Gujarat Capital Construction Scheme	Revenue	163236000		163236000
		Capital	1979321000	700000	1980021000
88	Other expenditures pertaining to Roads and Buildings Department	Revenue	171653000	150000000	321653000
		Capital	60800000		60800000
89	Science and Technology Department	Revenue	1916757000		1916757000
90	Other expenditure pertaining to Science and-Technology	Revenue	1258227000		1258227000
		Capital	140010000		140010000
91	Social Justice and Empowerment Department	Revenue	62576000		62576000
92	Social Security and Welfare.	Revenue	11952829000	19500000	11972329000
		Capital	420880000		420880000
93	Welfare of Scheduled Tribes	Revenue	2826323000		2826323000
		Capital	405293000		405293000
94	Other expenditure pertaining to Social Justice and Empowerment Department	Capital	1600000		1600000
95	Scheduled Castes Sub-Plan	Revenue	27999223000		27999223000
		Capital	11472525000		11472525000
96	Tribal Area Sub-Plan	Revenue	59506500000	60000000	59566500000
		Capital	39615833000	60000000	39675833000
97	Sports, Youth and Cultural Activities Department	Revenue	56601000		56601000
98	Youth Services and Cultural Activities	Revenue	2991187000		2991187000
		Capital	730100000		730100000

99	Other expenditure pertaining to Sports, Youth and Cultural Activities Department	Capital	1150000		1150000
100	Urban Development and Urban Housing Department	Revenue	58227000		58227000
101	Urban Housing	Revenue	9298167000	1450475000	10748642000
102	Urban Development	Revenue	73107571000		73107571000
		Capital	7910000000		7910000000
103	Compensation, Assignment and Tax Collection Charges	Revenue	1482000000	300000000	1782000000
104	Other expenditure pertaining to Urban Development and Urban Housing Department	Revenue	3402000		3402000
		Capital	1102000		1102000
105	Women and Child Development Department	Revenue	37565000		37565000
106	Other expenditure pertaining to Women and Child Development Department	Revenue	17847919000	9800000	17857719000
		Capital	859900000		859900000
107	Climate Change Department	Revenue	7758000		7758000
108	Other expenditure Pertaining to Climate Change Department	Revenue	796000000		796000000
<b>Total:</b>		<b>Revenue</b>	<b>867452026000</b>	<b>164851197000</b>	<b>1032303223000</b>
		<b>Capital</b>	<b>299216422000</b>	<b>59873903000</b>	<b>359090325000</b>
<b>Grand Total:</b>			<b>1166668448000</b>	<b>224725100000</b>	<b>1391393548000</b>